

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

17

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

14-

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Entries of the Registry	Orders of the Tribunal
	<p><u>O.A. No.253/2008</u> <u>Date of Order:02.08.2010</u></p> <p>Mr. J.K. Mishra, counsel for applicant. Mr. Vikas Seowl, proxy counsel for Mr. Vinit Mathur, counsel for respondents.</p> <p>Learned counsel for the applicant submits that this Original Application has become infructuous in view of the fact that the relief claimed by the applicant has been granted by the respondents.</p> <p>Considering the submissions of the learned advocate of the applicant, this Original Application stands dismissed as infructuous.</p> <p><i>V.K. Kapoor</i> [V.K. Kapoor] Administrative Member</p> <p><i>S.M. Alam</i> [Justice S.M.M. Alam] Judicial Member</p> <p><u>Rss</u></p> <p><i>G. S. S. 818</i></p>

Sept 15
1961